

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 160 OF 2019 &
IA NOS. 694 & 695 OF 2019

Dated: 7th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Malana Power Company Ltd. Appellant(s)
Versus
Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr.Adv.
Dr. Seema Jain
Mr. Vimtesh
Mr. Sumit Garg
Mr. K. Sengupta

Counsel for the Respondent(s) : Mr. Utkarsh Singh
for Mr. Anand K.Ganesan/R-1

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for HPERC

ORDER

Admit.

Affidavit of service shall be filed by 20.05.2019.

List the matter on **21.05.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/vt